

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/3792/2024	SIU @ SILU MUNDA @ INDWAR VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /94 /2022 () //
2	D-BLAPL/3793/2024	BADAL @ PRAVAKAR MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	NALCO /6 /2024 () //
3	D-BLAPL/3795/2024	RAJKUMAR KUJUR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAIBAGA /143 /2023 () //
4	D-BLAPL/3797/2024	MANTU DAS VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA GRPS /107 /2022 () //
5	D-BLAPL/3798/2024	AKASH KUMAR SINGH @ KATA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /323 /2023 () //
6	D-BLAPL/3800/2024	BILAO @ AKASH DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MALGODOWN /177 /2023 () //
7	D-BLAPL/3801/2024	AMIR CHANDA MALI VS STATE OF ODISHA	SUJATA JENA VS	BISSAMCUTTACK /16 /2023 () //
8	D-BLAPL/3802/2024	LIKUN DIGAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
9	D-BLAPL/3803/2024	JAGAN @ JAGANNATH JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	NAYAPALLI P.S. /24 /2024 () //
10	D-BLAPL/3807/2024	MD. FAYUM @ SALMAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /5 /2024 () //
11	D-BLAPL/3809/2024	JAY PRAKASH GUPTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /980 /2023 () //

ORISSA HIGH COURT

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12	D-BLAPL/3810/2024	ROHIT PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /862 /2023 () //
13	D-BLAPL/3817/2024	DHANESWAR MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	DAITARI /96 /2022 () //
14	D-BLAPL/3820/2024	COMPOUNDER @ SUSILA NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SORO /425 /2019 () //
15	D-BLAPL/3831/2024	KUNA @ SAGAR NAIK VS STATE OF ODISHA	MINA KUMARI DAS VS	GHASIPURA /1 /2021 () //
16	D-BLAPL/3834/2024	MITHUN @ ANIL KUMAR PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /385 /2022 () //
17	D-BLAPL/3836/2024	AHULA SANTOSH VS STATE OF ODISHA	SRINIBAS SAHOO VS	BALICHANDRAPUR /2 /2024 () //
18	D-BLAPL/3837/2024	MITHUN KUMAR SAHU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALLIGUDA /30 /2024 () //
19	D-BLAPL/3839/2024	ANEK @ BRAJESH BAG VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHETRARAJPUR /260 /2022 () //
20	D-BLAPL/3840/2024	JITU MAHANAND VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHETRARAJPUR /260 /2022 () //
21	D-BLAPL/3841/2024	ACHHELAL BIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //
22	D-BLAPL/3843/2024	RAJENDRA MATTAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /417 /2023 () //
23	D-BLAPL/3844/2024	BISMIT RANJAN DAS	SATYABRATA SENAPATI	KHANTAPADA /200 /2023

ORISSA HIGH COURT

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		VS	VS	()
24	D-BLAPL/3845/2024	STATE OF ODISHA ROHIT SELMA	ANITA SAHOO	// TITILAGARH /2 /2024
		VS	VS	()
25	D-BLAPL/3853/2024	STATE OF ODISHA PRAKASH NAG	MANORANJAN PADHY	// JEYPORE SADAR /132 /2023
		VS	VS	()
26	D-BLAPL/3857/2024	STATE OF ODISHA DILLIP PARIDA	BINAYA BHUSAN ROURAY	// KHANDAPARA /261 /2022
		VS	VS	()
27	D-BLAPL/3858/2024	STATE OF ODISHA MALIKARJUN KUMCHALA	ASIT KUMAR JENA	// MOTU /106 /2023
		VS	VS	()
28	D-BLAPL/3860/2024	STATE OF ODISHA JITEN ORAM	BYOMOKESH SAHOO	// RENGALI (SAMBALPUR) /141 /2022
		VS	VS	()
29	D-BLAPL/3861/2024	STATE OF ODISHA SK. SAKARUDDIN @ BABU	ARJUNA CHARANA BEHERA	// KHAIRA /315 /2023
		VS	VS	()
30	D-BLAPL/3862/2024	STATE OF ODISHA SUKANT DAS @ SUKANTA DAS	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
31	D-BLAPL/3863/2024	STATE OF ODISHA PRABINA KUMAR PRADHAN @ PRABIN	JUGALA KISHORE PANDA	// PURUNAKATAK /189 /2023
		VS	VS	()
32	D-BLAPL/3864/2024	STATE OF ODISHA ASHOK KUMAR NAYAK @ ASHOK NAYAK	JUGALA KISHORE PANDA	// SPECIAL CRIME UNIT /15 /2023
		VS	VS	()
33	D-BLAPL/3865/2024	STATE OF ODISHA RAMAKRUSHNA BEHERA @ MITU	JUGALA KISHORE PANDA	// BOUDH /469 /2023
		VS	VS	()
34	D-BLAPL/3866/2024	STATE OF ODISHA SAFIUL SAIKH	JUGALA KISHORE PANDA	// KHURDA ROAD G.R.P.S. /6 /2024
		VS	VS	()

ORISSA HIGH COURT

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35	D-BLAPL/3871/2024	STATE OF ODISHA AJIT NAG VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /578 /2023 ()
36	D-BLAPL/3873/2024	STATE OF ODISHA DIPU NAIK VS	BIKRAM KESHARI RAJ VS	// FATEGARH /323 /2023 ()
37	D-BLAPL/3881/2024	STATE OF ODISHA KISHORE CHANDRA ANCHAL @ RAJA VS	MILAN KANUNGO VS	// BIRIDI PS /116 /2019 ()
38	D-BLAPL/3884/2024	STATE OF ODISHA JOGESH SAHOO @ LITU VS	AMLAN SHAKTI PAUL VS	// HANDAPA /11 /2024 ()
39	D-BLAPL/3890/2024	STATE OF ODISHA SANDEEP LOHAR VS	RAMANI KANTA PATTANAIAK VS	// JODA /108 /2023 ()
40	D-BLAPL/3893/2024	STATE OF ODISHA SANJAY RAJWANSHI VS	CHANDANA MISHRA VS	// / /0 ()
41	D-BLAPL/3894/2024	STATE OF ODISHA RAMSAKHI DEVI VS	SK. ZAFARULLA VS	// BISOI /214 /2023 ()
42	D-BLAPL/3898/2024	STATE OF ODISHA SUSHEET KUMAR KUJUR VS	SUSHANTA KUMAR PRADHAN VS	// / /0 ()
43	D-BLAPL/3900/2024	STATE OF ODISHA PINKU BEHERA VS	PRAKASH KUMAR BEURA VS	// NANDANKANAN /174 /2023 ()
44	D-BLAPL/3901/2024	STATE OF ODISHA MAHESWAR KANHAR VS	MANORANJAN PADHI VS	// PHIRINGIA /53 /2021 ()
45	D-BLAPL/3904/2024	STATE OF ODISHA GULI @ SRIDHAR SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// CHAULIAGANJA /13 /2024 () //

ORISSA HIGH COURT

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46	D-BLAPL/3912/2024	RAMU JENA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /338 /2023 () //
47	D-BLAPL/3913/2024	SANDEEP KUMAR NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	N.T.P.C. /1 /2024 () //
48	D-BLAPL/3921/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	/ /0 () //
49	D-BLAPL/3922/2024	CHANDAN BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /274 /2023 () //
50	D-BLAPL/3923/2024	JAYARUN BIBI VS STATE OF ODISHA	RONALISHA PRADHAN VS	/ /0 () //
51	D-BLAPL/3924/2024	SATYANARAYAN NAIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PATNAGARH /54 /2023 () //
52	D-BLAPL/3934/2024	LOKAJIT PARIDA @ CHINTU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BOLAGARH P.S. /4 /2024 () //
53	D-BLAPL/3936/2024	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /35 /2024 () //
54	D-BLAPL/3937/2024	DHARANI KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /113 /2023 () //
55	D-BLAPL/3952/2024	BHAKTABANDHU ACHARYA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	/ /0 () //
56	D-BLAPL/3953/2024	RAMANI RANJAN MOHALIK VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	KHANTAPADA /170 /2022 () //
57	D-BLAPL/3956/2024	SAMBHU SETHY @ SAMBU SETHI	SUJIT KUMAR PATNAIK	K.NUAGAON /481 /2023

ORISSA HIGH COURT

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		VS	VS	()
58	D-BLAPL/3957/2024	STATE OF ODISHA KALIM KHAN@RAJU	JYOTIRMAYA SAHOO	// KHURDA MODEL /553 /2023
		VS	VS	()
59	D-BLAPL/3959/2024	STATE OF ODISHA SANIA NAIK	JYOTIRMAYA SAHOO	// BUGUDA /447 /2023
		VS	VS	()
60	D-BLAPL/3960/2024	STATE OF ODISHA SANJAY KUMAR PRADHAN	SOUMYA RANJAN MOHANTY	// KINJIRKELA /125 /2023
		VS	VS	()
61	D-BLAPL/3961/2024	STATE OF ODISHA NAKUL CHARAN LENKA	DEVASHIS PANDA	// NIMAPADA /26 /2024
		VS	VS	()
62	D-BLAPL/3965/2024	STATE OF ODISHA BISHNU CHARAN BEHERA	SATYAJIT MOHAPATRA	// PHULBANI TOWN /237 /2023
		VS	VS	()
63	D-BLAPL/3967/2024	STATE OF ODISHA AJIT KUMAR NAYAK	BISHNU PRASAD PRADHAN	// BHANJANAGAR /583 /2020
		VS	VS	()
64	D-BLAPL/3970/2024	STATE OF ODISHA ACHUTANANDA PARIDA	PRASANTA KUMAR SAHOO	// / /0
		VS	VS	()
65	D-BLAPL/3982/2024	STATE OF ODISHA MANOJ SAGADIA	SUCHIT KUMAR NAYAK	// JEYPORE TOWN /226 /2021
		VS	VS	()
66	D-BLAPL/3983/2024	STATE OF ODISHA MITU ROUT	KISHORE KUMAR MISHRA	// CHANDANPUR /222 /2023
		VS	VS	()
67	D-BLAPL/3985/2024	STATE OF ODISHA SUNIL KARUA @ CHUNU	DEBASIS MISHRA	// JHUMPURA /80 /2023
		VS	VS	()
68	D-BLAPL/3986/2024	STATE OF ODISHA TOFAN NAYAK	SAPAN KUMAR LENKA	// TOMANDO /215 /2023
		VS	VS	()

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69	D-BLAPL/3988/2024	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA VS	// KAMAKHYANAGAR /412 /2023 ()
70	D-BLAPL/3990/2024	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA VS	// KAMAKHYANAGAR /388 /2023 ()
71	D-BLAPL/3991/2024	STATE OF ODISHA SK IQUBAL @ IABAL MOHAMMED VS	SAROJ BARIK VS	// SAHADEV KHUNTA /342 /2023 ()
72	D-BLAPL/3993/2024	STATE OF ODISHA SK.JAMARUDDIN VS	RAMESH CHANDRA OJHA VS	// SPL.TASK FORCE /24 /2023 ()
73	D-BLAPL/3994/2024	STATE OF ODISHA ANANTA DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /19 /2024 ()
74	D-BLAPL/3996/2024	STATE OF ODISHA BIRANCHI NARAYAN SAHOO @ LIPU VS	SURYAKANTA DWIBEDI VS	// ATHGARH /165 /2023 ()
75	D-BLAPL/3998/2024	STATE OF ODISHA NARESH KUMAR VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /24 /2024 ()
76	D-BLAPL/4000/2024	STATE OF ODISHA KANHU BEHERA VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /41 /2024 ()
77	D-BLAPL/4001/2024	STATE OF ODISHA BALIA @ BALARAM BEHERA VS	KISHORE KUMAR MISHRA VS	// RAMACHANDRAPUR /72 /2023 ()
78	D-BLAPL/4002/2024	STATE OF ODISHA PRABHAKAR DAS VS	JASHOBANTA DASH VS	// NIMAPADA /28 /2023 ()
79	D-CMAPL/5503/2024 CMAPL/23/2024	STATE OF ODISHA LAXMI PRIYA DIXIT VS JAGANNATH PANI	(M/S. NIROD.K.SAHU,B.SWAIN,S.K.NAYAK,M/S.R.CH.MOHANTY, P.K.RATH.,P.PANDA,R.K.MOHANTY,N.BEHURIA) VS	// () //

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80	D-CMAPL/5550/2024	VINCENT SINGH VS SECRETARY, ODISHA PUBLIC SCHOOL SOCIETY.	ADV. VS	// 0 //
81	D-CMAPL/5579/2024	SAHID KHAN VS STATE OF ODISHA	K.T.MUDALI VS	// 0 //
82	D-CMAPL/5626/2024	RAMA CHANDRA PANDA VS HEMANTA@HARIHARA PANDA	ADV. VS	// 0 //
83	D-CMAPL/5648/2024	SUNITA DASH VS STATE OF ODISHA	ADV. VS	// 0 //
84	D-CMP/5513/2024	NRUSINGHA BEHERA VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY , BBSR	BANSHIDHAR BAUG VS	// 0 //
85	D-CMP/5515/2024	MANAGOBINDA SWAIN VS BIMALI ROUT	NIRANJAN PRASAD PATRA VS	// 0 //
86	D-CMP/5585/2024	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
87	D-CMP/5599/2024	DEBARAJ AMAT VS CHERA AMAT	JYOTI RANJAN DEO VS	// 0 //
88	D-CMP/5607/2024	AJIMUDDIN ALLI KHAN VS HEMAYAT ALLI KHAN	PADMANAV BHUTIA VS	// 0 //
89	D-CONTC/5451/2024	MANJULATA NAYAK VS SURYAWANSHI MAYUR VIKAS, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/5452/2024	JYOTIRANJAN PRADHAN VS DEORANAJAN KUMAR SINGH, I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
91	D-CONTC/5453/2024	GOUTAM PRADHAN	PRADIPTA KUMAR PATTANAYAK	//

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		VS	VS	0
92	D-CONTC/5454/2024	DEORANJAN KUMAR SINGH,I.A.S. MAHIMA PRASAD SAHOO	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
93	D-CONTC/5456/2024	DEORANJAN KUMAR SINGH,I.A.S. RAMESH CHANDRA SAHU	ADV.	//
		VS	VS	0
94	D-CONTC/5458/2024	ASWATHY S., I.A.S. BIPIN BIHARI NAYAK	ADV.	//
		VS	VS	0
95	D-CONTC/5461/2024	LOKANATH BHOI, B.E.O.,RAJBORASAMBAR RAMANUJ DAS	ADV.	//
		VS	VS	0
96	D-CONTC/5472/2024	PRODUS KUMAR NAIK, DISTRICT EDUCATION OFFICER, PARALAKHEMUNDI, GAJAPATI SUCHITRA TRIPATHY	ADV.	//
		VS	VS	0
97	D-CONTC/5473/2024	ASWATHY S., I.A.S. RABINDRANATH RAJ	ADV.	//
		VS	VS	0
98	D-CONTC/5474/2024	ANU GARG, I.A.S. PRATAP KUMAR SAHU	ADV.	//
		VS	VS	0
99	D-CONTC/5475/2024	ANU GARG, I.A.S. GUNANIDHI SAHOO	ADV.	//
		VS	VS	0
100	D-CONTC/5476/2024	SATYABRAT SAHU,I.A.S. MAKARDHWAJ NAIK	ADV.	//
		VS	VS	0
101	D-CONTC/5479/2024	DR. KANHU CHARAN DHIR, REGISTRAR UTKAL UNIVERSITY, BBSR PRASANTA KUMAR NAYAK	PABITRA KUMAR NAYAK	//
		VS	VS	0
102	D-CONTC/5485/2024	MIHIR KUMAR PANDA, O.P.S.(S) BIRENDRA KUMAR DEO	TAPAN KUMAR JENA SAMANTA	//
		VS	VS	0

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103	D-CONTC/5489/2024	ARAVIND AGRAWAL, I.A.S. SUBASH KUMAR NAYAK VS	ADV. VS	// // 0
104	D-CONTC/5499/2024	MISHRANI KUMBHAR SAROJ KUMAR MISHRA VS	ADV. VS	// // 0
105	D-CONTC/5502/2024	ARVIND AGRAWAL, I.A.S. BHASKAR KUMAR BHOL VS	ADV. VS	// // 0
106	D-CONTC/5511/2024	VISHAL KUMAR DEV, IAS CHANDAN MALLICK VS	ADV. VS	// // 0
107	D-CONTC/5521/2024	PINAK MISHRA, I.P.S. BAIDHAR NAYAK VS	ADV. VS	// // 0
108	D-CONTC/5535/2024	BISHNUPADA SETHI, I.A.S. PRANATI DAS VS	ADV. VS	// // 0
109	D-CONTC/5543/2024	SUBHA SHARMA, I.A.S. BIBEKANANDA PATRA VS	ADV. VS	// // 0
110	D-CONTC/5545/2024	VIR VIKRAM YADAV, COMMNR. CUM SECY., WORKS DEPT. NIRANJAN ROUT VS	ADV. VS	// // 0
111	D-CONTC/5547/2024	ANU GARGH, I.A.S. GOPAL BEHERA VS	HARA PRASAD RATH VS	// // 0
112	D-CONTC/5548/2024	SRIKANTA TAREI, PRESIDENT, BOARD OF SEC. EDUCATION. PARAMESWAR MALIK VS	ADV. VS	// // 0
113	D-CONTC/5551/2024	ASWATHY .S, I.A.S. MASUKA FATAMA VS ASWATHY .S, I.A.S.	ADV. VS	// // 0 //

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114	D-CONTC/5553/2024	UMASANKAR PANIGRAHI VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/5555/2024	LAMBODAR KAR VS ACHUTANANDA DAS,ENGINEER IN CHIEF(CIVIL).	ADV. VS	// 0 //
116	D-CONTC/5557/2024	BAIKUNTHANATH SATHUA VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/5563/2024	NARAYAN SUBUDHI VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/5566/2024	SIDHARTHA SANKAR PATRA VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// 0 //
119	D-CONTC/5568/2024	BUDHESWAR PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
120	D-CONTC/5571/2024	BHAKTI BHUSAN NAYAK VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// 0 //
121	D-CONTC/5573/2024	PUSPALATA SAMANTARAY VS KARUNAKAR BHUE, DISTRICT EDUCATION OFFICER, NUAPADA	ADV. VS	// 0 //
122	D-CONTC/5575/2024	NIRANJAN RAJHANS VS ASWATHY. S, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/5578/2024	GITANJALI MALLIK VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/5582/2024	ASISH KUMAR SAHU VS NARASINGHA DHAL,EXCISE COMMISSIONER,CUTTACK	ADV. VS	// 0 //
125	D-CONTC/5589/2024	LAXMI NARAYAN PADHY	SUDEEP KUMAR SARANGI	//

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126	D-CONTC/5601/2024	SUDHANSHU MOHAN SAMAL, M.D., O.L.I.C.LTD. BIJAY KUMAR KAR	ADV.	//
		VS	VS	0
127	D-CONTC/5606/2024	NIBEDITA PANI, O.E.S.(1),D.E.O., JAJPUR HEMANTA KUMAR SWAIN	ADV.	//
		VS	VS	0
128	D-CONTC/5608/2024	NIBEDITA PANI, O.E.S.(1) DAMODAR DASH	ADV.	//
		VS	VS	0
129	D-CONTC/5609/2024	ASWATHY S., I.A.S. NARENDRA KUMAR ROUT	ADV.	//
		VS	VS	0
130	D-CONTC/5610/2024	NIBEDITA PANI, O.E.S.(1) PRATIMA MANTRY	adv.	//
		VS	VS	0
131	D-CONTC/5611/2024	NARAHARI SETHI, OAS MAHENDRAMANI SAHOO	ADV.	//
		VS	VS	0
132	D-CONTC/5614/2024	NIBEDITA PANI, O.E.S.(1) SHRADHANJALI JENA	ADV.	//
		VS	VS	0
133	D-CONTC/5616/2024	SATYAJIT ROUT, O.A.S. I (JB) DR. BANSHIDHAR DASH	ADV.	//
		VS	VS	0
134	D-CONTC/5617/2024	ARAVINDA AGARWAL, I.A.S. RAGHUNATH OJHA	ADV.	//
		VS	VS	0
135	D-CONTC/5628/2024	ARAVIND AGARWAL, I.A.S. SIBA CHARAN SAHOO	BIBEKANANDA BHUYAN	//
		VS	VS	0
136	D-CONTC/5632/2024	SAMARTH VERMA, I.A.S. BHASKAR MISALU	ADV.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/5634/2024	PRADOSH KUMAR NAYAK, DISTRICT EDUCATION OFFICER, GAJAPATI GANESH CHANDRA ROUT VS SUSANTA KUMAR DASH,DIRECTOR, SECONDARY EDUCATION	ADV. VS	// // 0 //
138	D-CONTC/5636/2024	PRAKASH CHANDRA NANDA VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// // 0 //
139	D-CONTC/5637/2024	KASHINATH MAHAPATRA VS STATE OF ODISHA	ADV. VS	// // 0 //
140	D-CONTC/5638/2024	CHITTARANJAN SHARMA VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// // 0 //
141	D-CONTC/5641/2024	PITABASH HANSDAH VS ANU GARG, I.A.S.	ADV. VS	// // 0 //
142	D-CONTC/5642/2024	DILLIP KUMAR SAHOO VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// // 0 //
143	D-CONTC/5643/2024	GAUTAM KUMAR BEHERA VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// // 0 //
144	D-CONTC/5644/2024	BIKRAM SAHU VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// // 0 //
145	D-CONTC/5649/2024	SAMIR MOHANTY VS MANAS RANJAN BARIK, PRINCIPAL SECY., LAW DEPT.	ADV. VS	// // 0 //
146	D-CONTC/5650/2024	BIPIN BIHARI PRADHANI VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
147	D-CONTC/5656/2024	BRAJA SUNDER RATH VS ASWATHY S., I.A.S.	SHASHI BHUSAN JENA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CONTC/5663/2024	RAMAKANTA PRAHARAJ VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/5665/2024	BASANTI NAYAK VS TAPAN KUMAR SENAPATI	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
150	D-CONTR/3815/2024	SANTOSH KUMAR CHAHATARAY VS PRATEEK SINGH, I.P.S.	ADV. VS	//0 0 //
151	D-CONTR/3939/2024	RITANJALI BEHERA VS OM PRAKASH MOHANTY, I.L.C, BALIPATANA	Madan Sundar Behera VS	//0 0 //
152	D-CRLA/3949/2024	MUNA SWAIN VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR /45 /2018 0 //
153	D-CRLLP/3806/2024	MANJU NAYAK VS STATE OF ODISHA	J.RATH VS	PATTAPUR (ASKA) /31 /2013 0 //
154	D-CRLMA/3941/2024	SWARNA PRABHA RATH VS STATE OF ODISHA(VIG.)	ADV. VS	VIGILANCE PS (BERHAMPUR) /24 /2005 0 //
155	D-CRLMC/3821/2024	SANGEETA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA PS,SEC-3,ROURKELA /5 /2023 0 //
156	D-CRLMC/3823/2024	PRADEEP AGUAD@PRADEEP KUMAR AGUAD VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	SORO /423 /2015 0 //
157	D-CRLMC/3848/2024	BIRANCHI BAG VS STATE OF ODISHA	CHHABILAL NIAL VS	KOKSARA /52 /2011 0 //
158	D-CRLMC/3852/2024	SAMIR KUMAR DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /110 /2013 0 //
159	D-CRLMC/3859/2024	NANDA@ TOFAN DALEI	SAROJ KUMAR PADHI	PIPLI /267 /2013

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CRLMC/3870/2024	STATE OF ODISHA DILU BHUE @ BARGE	JAGABANDHU SAHU	// BIJEPUR /28 /2013
		VS	VS	()
161	D-CRLMC/3878/2024	STATE OF ODISHA SAMIR PRADHAN @ SRIKANTA PRADHAN	ASHOK KUMAR PANDA	// BARAMBA /96 /2021
		VS	VS	()
162	D-CRLMC/3895/2024	STATE OF ODISHA PRADEEP AGUAD @ PRADEEP KUMAR AGUAD	BHABANI SANKAR MISHRA	// SORO /423 /2015
		VS	VS	()
163	D-CRLMC/3902/2024	STATE OF ODISHA PURNA CHANDRA PATRA	SUSANTA KUMAR LENKA	// / /0
		VS	VS	()
164	D-CRLMC/3909/2024	STATE OF ODISHA SAMARENDRA DWIVEDI	RAMAKANTA PANDA	// / /0
		VS	VS	()
165	D-CRLMC/3914/2024	STATE OF ODISHA ASHAMANI SETHI	HALADHAR SETHY	// BHADRAK TOWN /266 /2022
		VS	VS	()
166	D-CRLMC/3920/2024	STATE OF ODISHA PRAFULLA KUMAR BALIARSINGH	TUKUNA KUMAR MISHRA	// CHANDILI /151 /2011
		VS	VS	()
167	D-CRLMC/3925/2024	STATE OF ODISHA RAJ @ MADHUSUDAN RAJ	DEBA KUMAR RATH	// CHANDRASEKHARPUR /281 /2023
		VS	VS	()
168	D-CRLMC/3930/2024	STATE OF ODISHA DINABANDHU JENA	SASMITA NANDA	// INDUASTRIAL,NISA /143 /2015
		VS	VS	()
169	D-CRLMC/3942/2024	STATE OF ODISHA DAULAT SINGH	SOUMYA RANJAN DAS	// BRAHMANITARANG /127 /2002
		VS	VS	()
170	D-CRLMC/3944/2024	STATE OF ODISHA SHIKHA RANIWALA	Anupam Dash	// MALGODOWN /148 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMC/3948/2024	STATE OF ODISHA PRASANT KUMAR BISOI VS	ABHISHEK DASH VS	// BHANJANAGAR /580 /2020 ()
172	D-CRLMC/3954/2024	STATE OF ODISHA JAKSHYA DINDUNGA @ JOKA DINDURKA VS	SOUMENDRA PATTANAIAK VS	// CHANDRAPUR /6 /2015 ()
173	D-CRLMC/3958/2024	STATE OF ODISHA JAGANNATH SAHOO VS	ANURAG PATI VS	// / /0 ()
174	D-CRLMC/3962/2024	STATE OF ODISHA PRASANNA SETHY VS	ACHYUTANANDA PATTANAIAK VS	// ENERGY P.S. (NAYAGARH) /33 /2012 ()
175	D-CRLMC/3971/2024	STATE OF ODISHA ASHOK KUMAR SAHOO VS	RABINDRA NATH PRUSTY VS	// / /0 ()
176	D-CRLMC/3976/2024	STATE OF ODISHA MAKAR MALLICK VS	SAMARENDRA MOHANTY VS	// KUJANGA /46 /2016 ()
177	D-CRLMC/3995/2024	STATE OF ODISHA CHATURBHUJA SAHU VS	ARABINDA DASH VS	// / / ()
178	D-CRLMP/3812/2024	SURATHA BADHEI SARITA PARICHHA VS	KIRAN ROUT VS	// / /0 ()
179	D-CRLMP/3825/2024	STATE OF ODISHA AMIT KUMAR PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
180	D-CRLMP/3827/2024	STATE OF ODISHA JYOTI PRAKASH KHUNTIA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
181	D-CRLMP/3829/2024	STATE OF ODISHA KUVESH CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMP/3830/2024	BIDYADHARA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
183	D-CRLMP/3832/2024	MADHUSMITA SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
184	D-CRLMP/3872/2024	SUJEET SAMAL VS STATE OF ODISHA	AGNIHOTRA SAHU VS	//0 0 //
185	D-CRLMP/3877/2024	KHIROD KUMAR SAMAL VS STATE OF ODISHA	SANJIT MISHRA VS	//0 0 //
186	D-CRLMP/3896/2024	KALANDI CHARAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	//0 0 //
187	D-CRLMP/3899/2024	MD.ANWAR VS IIC PLANTSITE POLICE STATION, SUNDARGARH	PRASANTA KUMAR JENA VS	//0 0 //
188	D-CRLMP/3911/2024	SURESH CHANDRA BHOLA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	CHAULIAGANJA /104 /2023 0 //
189	D-CRLMP/3915/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	AYODHYA NATH LENKA VS	//0 0 //
190	D-CRLMP/3917/2024	LIPIKA CHOUDHURY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 0 //
191	D-CRLMP/3932/2024	SHAKTI PRASAD MISHRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 0 //
192	D-CRLMP/3935/2024	DEEPALI KABI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 0 //
193	D-CRLMP/3947/2024	NITYANANDA DAS	PRAVASH CHANDRA JENA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-CRLMP/3950/2024	DAMODAR NAYAK	SANKARACHARYA CHOUDHURY	//0
		VS	VS	0
		STATE OF ODISHA		//
195	D-CRLMP/3951/2024	DEBENDRA KUMAR SAMAL	PRAMODA KUMAR MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
196	D-CRLMP/3963/2024	CHANDRA SEKHAR MADELI	SAPAN KUMAR LENKA	//0
		VS	VS	0
		STATE OF ODISHA		//
197	D-CRLMP/3972/2024	PUSPANJALI NAYAK @ PINU	DEBI PRASAD PATNAIK	//0
		VS	VS	0
		STATE OF ODISHA		//
198	D-CRLMP/3975/2024	RAJESH KUMAR SHARMA	JAYDEEP PAL	//0
		VS	VS	0
		STATE OF ODISHA		//
199	D-CRLMP/3992/2024	KEJURAM BIBHAR	SATYANARAYAN MISHRA	JONK /53 /2023
		VS	VS	0
		STATE OF ODISHA		//
200	D-CRLMP/3999/2024	SARAT KUMAR PANIGRAHI	SUSANTA KUMAR TRIPATHY	TITILAGARH /46 /2023
		VS	VS	0
		UNION OF INDIA		//
201	D-CRLREV/3867/2024	KABIRAJ DHARUA	JASHOBANTA DASH	BELAGARH /26 /2019
		VS	VS	0
		STATE OF ODISHA		//
202	D-CRLREV/3868/2024	PRITAM TIWARI @ PANDIT	BHARATI DASH	//0
		VS	VS	0
		STATE OF ODISHA		//
203	D-CRLREV/3882/2024	BIKASH AGRAWAL	AYUSH KHANDELWAL	KANTABANJI /194 /2023
		VS	VS	0
		STATE OF ODISHA		//
204	D-CRP/5603/2024	M/S. GUPTA POWER INFRASTRUCTURE LTD.	AMIT PRASAD BOSE	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-FAO/5482/2024	CORNEL AJI SAXENA PADLAM SHUNDHA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // 0 //
206	D-FAO/5484/2024	TUNIRANI SING VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
207	D-FAO/5537/2024	D.M., UNITED INDIA INSURANCE CO. LTD. VS DURYODHAN SAHOO	RAMESH CH. SAHOO - 1 VS	// 0 //
208	D-FAO/5646/2024	MANAGER (LEGAL), M/S. SREERAM GENERAL INSURANCE COMPANY LTD., BBSR VS GOLAP NAYAK	ADAM ALI KHAN VS	// 0 //
209	D-MACA/5517/2024	MKIHIR KUMAR TAREI VS KISHORE CHANDRA BISWAL	KAPILA CHARAN NAYAK VS	// 0 //
210	D-MACA/5519/2024	MAMATA SAMAL VS KISHORE CHANDRA BISWAL	KAPILA CHARAN NAYAK VS	// 0 //
211	D-MATA/5623/2024	SUCHI SMITA UPADHAYA VS SUBRAT KUMAR SARANGI	SURYAKANTA DWIBEDI VS	// 0 //
212	D-MATA/5633/2024	SUSHIRT MISHRA VS KRUTIKA PANDA	KOUSIK ANANDA GURU VS	// 0 //
213	D-RPFAM/5459/2024	KARUNAKAR MOHAPATRA VS MAMATA MOHAPATRA	S.K.NAYAK-2 VS	// 0 //
214	D-RPFAM/5508/2024	MD. ZAKIR HUSSAIN VS NASHIMA BIBI	SHAIK ABDUL NAYEEM VS	// 0 //
215	D-RPFAM/5538/2024	GAURANGA KUMAR PADHY VS SRIPURNA PADHI	SAMARENDRA MOHANTY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-RPFAM/5593/2024	GYARISH SETHY VS SUBHASHMITA SETHY	DOLAGOBINDA MOHAPATRA VS	// 0 //
217	D-RPFAM/5619/2024	DAMBARU@DAMBARUDHARA MAJHI VS NILABATI MALI	SURYAKANTA DWIBEDI VS	// 0 //
218	D-RPFAM/5658/2024	STHITIPRANGYA SATPATHY VS BASUDEV MOHAPATRA	KISHORE KUMAR MISHRA VS	// 0 //
219	D-RSA/5600/2024	PRASANTA KUMAR MOHAPATRA VS BIBHUTI BHUSAN MOHAPATRA	GYANALOKA MOHANTY VS	// 0 //
220	D-RVWPET/5496/2024	PRASANT KUMAR PANDA VS ANNAPURNA PANDA	ADV. VS	// 0 //
221	D-RVWPET/5497/2024	PRASANTA KUMAR PANDA VS ANNAPURNA PANDA	ADV. VS	// 0 //
222	D-RVWPET/5536/2024	STATE OF ODISHA VS SANGHAMITRA CHOUDHURY	SANGRAM JENA, A.G.A. VS	// 0 //
223	D-RVWPET/5561/2024	SOURYAJIT MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
224	D-RVWPET/5684/2024	INDULATA BIHARI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
225	D-RVWPET/5688/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
226	D-STREV/5590/2024	M/S ADANI ENTERPRISES LTD. VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
227	D-WA/5463/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WA/5583/2024	DILLIP KUMAR MEHER BASISTHA PRADHAN	ABHILASH MISHRA	//
		VS	VS	0
229	D-WA/5612/2024	STATE OF ODISHA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
230	D-WA/5624/2024	PRAFULLA KUMAR PRADHAN STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
231	D-WA/5639/2024	RAMA CHANDRA KAR STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
232	D-WA/5653/2024	JADUNATH HEMBRAM STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
233	D-WA/5695/2024	DEBENDRA KUMAR KHARSEL STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
234	D-WP(C)/5455/2024 WP(C)/2807/2024	SUDHANGSU SEKHAR PALEI RAJKISHORE SWAIN	BIDYADHAR MANSING	//
		VS	VS	0
235	D-WP(C)/5457/2024 WP(C)/2843/2024	STATE OF ODISHA NARAYAN DEBATA	MANAS PATI	//
		VS	VS	0
236	D-WP(C)/5460/2024	STATE OF ORISSA BHASKAR CHANDRA CHOUDHURY	DEEPAK KUMAR PANDA	//
		VS	VS	0
237	D-WP(C)/5462/2024	STATE OF ODISHA AJAYA KUMAR MAHARANA	LALATENDU SAMAL	//
		VS	VS	0
238	D-WP(C)/5464/2024	PRINCIPAL SECY. TO GOVT. OF ODISHA HEMALATA PANDA	MANAS RANJAN KHATUA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/5465/2024	STATE OF ODISHA DIGAMBARA MIRDHA VS	RABINDRA NATH DEBATA VS	// // 0
240	D-WP(C)/5466/2024	SPECIAL LAND ACQUISITION OFFICER,TALCHER-SAMBALPUR RAIL LINK. PABITRA CHALAN VS	SUJAY SHANKER SINGHDEO VS	// // 0
241	D-WP(C)/5467/2024	STATE OF ODISHA PURNA CHANDRA NAYAK VS	TATHAGATA SAHOO VS	// // 0
242	D-WP(C)/5468/2024	STATE OF ORISSA NIRANJAN BEHERA VS	MANAS RANJAN PANDA VS	// // 0
243	D-WP(C)/5469/2024	F.A.-CUM-SPL. SECY. TO GOVT., PLANNING AND CONVERGENCE DEPT., BBSR REKHA BEHERA VS	ARABINDA TRIPATHY VS	// // 0
244	D-WP(C)/5470/2024	STATE OF ODISHA RAHAS CHALAN VS	SUJAY SHANKER SINGHDEO VS	// // 0
245	D-WP(C)/5471/2024	STATE OF ODISHA BIJAYA KUMAR MAHAPATRA VS	PRASANTA KUMAR DAS VS	// // 0
246	D-WP(C)/5477/2024	THE COLLECTOR CUM D.M, KANDHAMAL RAJESH @ PURUSOTTAM PUROHIT VS	PRAJIT KUMAR PRADHAN VS	// // 0
247	D-WP(C)/5478/2024	PRAGYAN PARAMITA MISHRA LINGA CHALAN VS	SUJAY SHANKER SINGHDEO VS	// // 0
248	D-WP(C)/5480/2024	STATE OF ODISHA DR. JIDIGUNTHA APPA RAO VS	ASHOK KUMAR PRADHAN VS	// // 0
249	D-WP(C)/5481/2024	TAI RANGAMANI SUBHAKANTA PARIDA VS	BISWAJIT NAYAK VS	// // 0
		RESERVE BANK OF INDIA, BBSR		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/5483/2024	RAJANI DALAI VS NAKULA DALAI	ASHOK KUMAR PRADHAN VS	// 0 //
251	D-WP(C)/5486/2024 WP(C)/2840/2024	SEEMAREKHA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
252	D-WP(C)/5487/2024 WP(C)/2803/2024	M/S. A.J. STORE, KESINGA, KALAHANDI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
253	D-WP(C)/5488/2024	DAYANIDHI BISWAL VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
254	D-WP(C)/5490/2024	GITANJALI SAHOO VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
255	D-WP(C)/5491/2024 WP(C)/2846/2024	ALLOK KUMAR MOHANTA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
256	D-WP(C)/5492/2024	TRAILOKYA NATH DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
257	D-WP(C)/5493/2024	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
258	D-WP(C)/5494/2024	RAMESWAR PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
259	D-WP(C)/5495/2024	SONITA SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
260	D-WP(C)/5498/2024 WP(C)/2814/2024	DR. LABA KUMAR NAIK VS STATE OF ODISHA	A VIJIT MISHRA VS	// 0 //
261	D-WP(C)/5500/2024	VILLAGE WATER SUPPLY COMMITTEE, BALASORE	RAMA CHANDRA JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	D-WP(C)/5501/2024	DR. BARADA PRASANNA SAMAL	AVIJIT MISHRA	//
	WP(C)/2818/2024	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/5504/2024	PURNA CHANDRA PRADHAN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA		//
264	D-WP(C)/5505/2024	JAYANT KUMAR PANIGRAHI	KALINGA KESHARI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/5506/2024	DILIP BHOI	SOUMYA RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/5507/2024	JAYADEV BHOI	SUKANTA KUMAR DALAI	//
	WP(C)/2849/2024	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/5509/2024	BHASKAR PRADHAN	PRADEEP KUMAR MOHANTY	//
	WP(C)/2808/2024	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/5510/2024	BANITA SAHU	PRADEEP KUMAR MOHANTY	//
	WP(C)/2811/2024	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/5512/2024	BABULAL GURU	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/5514/2024	RANJIT KUMAR PATRA	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/5516/2024	GOPABANDHU DASH	SHANTANU KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/5518/2024	M/S. JSW PARADEEP TERMINAL PVT. LTD., JAGATSINGHPUR	SUBASH CHANDRA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/5520/2024	THE CT AND GST OFFICER, JAGATSINGHPUR RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// // 0 //
274	D-WP(C)/5522/2024	KAMALAKANTA PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
275	D-WP(C)/5523/2024	SAMITA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
276	D-WP(C)/5524/2024	SARALA KUMARI DEVI VS STATE OF ORISSA	SANTOSH KUMAR NANDA VS	// 0 //
277	D-WP(C)/5525/2024	PRAFULLA KUMAR SARANGI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
278	D-WP(C)/5526/2024	TAPAS KUMAR MITRA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
279	D-WP(C)/5527/2024	BIPIN BIHARI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
280	D-WP(C)/5528/2024	KUNIMA DIGAL VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
281	D-WP(C)/5529/2024	M/S. INDRAVATI MOTORS, BARAGARH VS COLLECTOR AND D.M. BARGARH	MIHIR SAHOO VS	// 0 //
282	D-WP(C)/5530/2024	THABIRA CHALAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
283	D-WP(C)/5531/2024	SURYAKANTA SAHOO VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/5532/2024	JACHINDRA KUMAR NATH VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
285	D-WP(C)/5533/2024	JACHINDRA KUMAR NATH VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
286	D-WP(C)/5534/2024	SANTOSH KUMAR PALLAI VS COLLECTOR-CUM-DM, BHADRAK	MAHENDRA KUMAR PRADHAN VS	// 0 //
287	D-WP(C)/5539/2024	M/S. IFGL REFRACTORIES LTD. ROURKELA VS THE REGIONAL PROVIDENT FUND COMMNR. II, ROURKELA	SHIBASHISH MISRA VS	// 0 //
288	D-WP(C)/5540/2024	JAGANNATH BASTIA VS STATE OF ODISHA	VS	// 0 //
289	D-WP(C)/5541/2024	BASANT KUMAR SAHOO VS MAHANADI COALFIELDS LTD., SAMBALPUR	SONITA BISWAL VS	// 0 //
290	D-WP(C)/5542/2024	DEBENDRA MALLICK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	D-WP(C)/5544/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
292	D-WP(C)/5546/2024 WP(C)/2851/2024	KABITA PAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/5549/2024	NARAYAN PRASAD DASH VS THE SECY., TO GOVT. H AND UD DEPT. BBSR	ATUL KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/5552/2024	SURESH KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
295	D-WP(C)/5554/2024	PRUTHWIRAJ SAHOO	ATUL KUMAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/5556/2024	THE SECY., TO GOVT. H AND UD DEPT. BBSR AKSHAYA KUMAR ROUT	MAHESWAR MOHANTY	//
		VS	VS	0
297	D-WP(C)/5558/2024	STATE OF ODISHA HARIHAR SWAIN	MAHESWAR MOHANTY	//
		VS	VS	0
298	D-WP(C)/5559/2024	STATE OF ODISHA SUSHIL KUMAR LAKRA	GYANA RANJAN SETHI	//
		VS	VS	0
299	D-WP(C)/5560/2024	STATE OF ODISHA PRATAP KUMAR SAHU	ATUL KUMAR MOHANTY	//
		VS	VS	0
300	D-WP(C)/5562/2024	THE SECY., TO GOVT. H AND UD DEPT. BBSR PRANAB KUMAR ADHIKARI	MAHESWAR MOHANTY	//
		VS	VS	0
301	D-WP(C)/5564/2024	STATE OF ODISHA RANJIT KUMAR PATNAIK	GYANA RANJAN SETHI	//
		VS	VS	0
302	D-WP(C)/5565/2024	STATE OF ODISHA DEVADUTTA KATA	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
303	D-WP(C)/5567/2024	STATE OF ODISHA ANAND CHANDRA NAYAK	ATUL KUMAR MOHANTY	//
		VS	VS	0
304	D-WP(C)/5569/2024	THE SECY., TO GOVT. H AND UD DEPT. BBSR DR. SAMBHU PANIGRAHI	GOPAL PRASAD JENA	//
		VS	VS	0
305	D-WP(C)/5570/2024	PRINCIPAL SECY. TO GOVT., WORKS DEPT. BISWAJIT MOHANTY	ATUL KUMAR MOHANTY	//
		VS	VS	0
306	D-WP(C)/5572/2024	THE SECY. TO GOVT. H AND UD DEPT. BBSR RUSHIKESH MAJHI	SUKANTA KUMAR DALAI	//
	WP(C)/2852/2024	VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/5574/2024	STATE OF ODISHA DASARATHI BHOL VS THE SECY. TO GOVT. H AND UD DEPT. BBSR	ATUL KUMAR MOHANTY VS	// // 0 //
308	D-WP(C)/5576/2024	PRAHALLAD JENA VS STATE OF ODISHA SURENDRA BAHADUR SINGH	BIJAYA KUMAR BEHERA 1 VS	// 0 // //
309	D-WP(C)/5577/2024	THE SECY. TO GOVT. H AND UD DEPT. BBSR LOHIT KUMAR MANGARAJ VS STATE OF ODISHA ABHIMANYU SAHU	ATUL KUMAR MOHANTY VS	// // 0 //
310	D-WP(C)/5580/2024	STATE OF ODISHA RABINDRA KUMAR SAHU VS STATE OF ODISHA KALAYANI NAIK	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
311	D-WP(C)/5581/2024	STATE OF ODISHA KAMA SAHOO VS THE SECY. TO GOVT. H AND UD DEPT. BBSR	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
312	D-WP(C)/5584/2024	STATE OF ODISHA SURESH CHANDRA SAHU VS INDIAN BANK, CUTTACK	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
313	D-WP(C)/5586/2024	STATE OF ODISHA SIBA PRASAD SAHOO VS STATE OF ODISHA PRAMOD KUMAR BARIK	SANJAY KUMAR SAMANTARAY VS	// // 0 //
314	D-WP(C)/5587/2024	STATE OF ODISHA SURESH CHANDRA SAHU VS INDIAN BANK, CUTTACK	ATUL KUMAR MOHANTY VS	// // 0 //
315	D-WP(C)/5588/2024 WP(C)/2844/2024	STATE OF ODISHA SIBA PRASAD SAHOO VS STATE OF ODISHA PRAMOD KUMAR BARIK	DEVASHIS PANDA VS	// // 0 //
316	D-WP(C)/5591/2024	STATE OF ODISHA SIBA PRASAD SAHOO VS STATE OF ODISHA PRAMOD KUMAR BARIK	SANJAY KUMAR SAMANTARAY VS	// // 0 //
317	D-WP(C)/5592/2024	STATE OF ODISHA PRAMOD KUMAR BARIK VS THE SECY. TO GOVT. H AND UD DEPT. BBSR	ATUL KUMAR MOHANTY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/5594/2024	CHINTAMANI NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
319	D-WP(C)/5595/2024	LADU DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
320	D-WP(C)/5596/2024	RADHA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
321	D-WP(C)/5597/2024	DEBENDRANATH ROUT VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
322	D-WP(C)/5598/2024	SARBESWAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
323	D-WP(C)/5602/2024	BIRANCHI PRAKASH BEHERA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
324	D-WP(C)/5604/2024	FIRDOUS JAMIL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
325	D-WP(C)/5605/2024	DR. JUBARAJ BARIK VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
326	D-WP(C)/5613/2024	GOBARDHAN SWAIN VS COMMNR. CUM SECY. DEPT. OF S AND ME DEPT. BBSR	SUDARSHAN PRADHAN VS	// 0 //
327	D-WP(C)/5615/2024	RAJARAM MALLICK VS STATE OF ODISHA	SURAJIT NATH VS	// 0 //
328	D-WP(C)/5618/2024	SANKAR PRASAD MISHRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
329	D-WP(C)/5620/2024	DHARANIDHAR DAS	PRASANNA KUMAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/5621/2024	M/S. SWARAJ AUTOMOBILES, KALAHANDI	AJAY KUMAR NAYAK	//
		VS	VS	0
		BANK OF BARODA, MUMBAI		//
331	D-WP(C)/5622/2024	JADUMANI CHHATRIA	DEBABRATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/5625/2024	MOHAN CHARAN MALLICK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/5627/2024	RUDRA PRADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		CHIEF GM, NATIONAL THERMAL POWER CORP. LTD., SUNDARGARH		//
334	D-WP(C)/5629/2024	SRI SAI KUTIRA FOUNDATION TRUST, CUTTACK	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		THE COMMISSIONER OF ENDOWMENT, BBSR		//
335	D-WP(C)/5630/2024	N.NAGESWAR RAO	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA.		//
336	D-WP(C)/5631/2024	GIRIDHARI PATTNAYAK	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/5635/2024	SOMANATH NAYAK	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/5640/2024	KEDAR SETHI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/5645/2024	HIRALAL SHARMA	BIDYADHAR PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
340	D-WP(C)/5647/2024	MANAGING DIRECTOR, THE ORISSA MINERALS DEVELOPMENT COMPANY LTD. BBSR	BISWANNATH SENAPATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/5651/2024	DEPUTY CHIEF LABOUR COMMNR. BBSR AND APPELLATE AUTHORITY DEEPAK KUMAR DAS VS CHIEF MANAGER AND AUTHORIZED OFFICER, UCO BANK, BALASORE	CHITTA RANJAN PATNAIK VS	// // 0
342	D-WP(C)/5652/2024	GRAM UTHAN, KENDRAPARA VS PRINCIPAL COMMNR. OF INCOME TAX, HYDERABAD	SUNIL MISHRA VS	// // 0
343	D-WP(C)/5654/2024	SUSHIL KUMAR DAS VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	// // 0
344	D-WP(C)/5655/2024	CHINMAYEE @ BEDMATA MATARI VS TRINATH SEKHAR CHANDAN	ABHILASH MISHRA VS	// // 0
345	D-WP(C)/5657/2024	MANAS KUMAR ACHARYA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0
346	D-WP(C)/5659/2024	PURNA CHANDRA ROUT VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// // 0
347	D-WP(C)/5660/2024	RAJENDRA KUMAR PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0
348	D-WP(C)/5661/2024	MAMATA NAIK VS COLLECTOR, ANGUL	JYOTIRMAYA SAHOO VS	// // 0
349	D-WP(C)/5662/2024	BUDU NAHAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // 0
350	D-WP(C)/5664/2024	SUJIT KUMAR PADHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // 0
351	D-WP(C)/5666/2024	MANJU SERVICES, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/5667/2024	BUDU NAHAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
353	D-WP(C)/5668/2024	BATHULA NALINI @ B. NALINI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
354	D-WP(C)/5669/2024	DHRUBA @ DRUBA MANDAL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
355	D-WP(C)/5670/2024	COLLEGE OF B.SC NURSING TRAINING, BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
356	D-WP(C)/5671/2024	MAHESWARA MAHARANA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
357	D-WP(C)/5672/2024	KAPILESWAR PRADHAN VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	// 0 //
358	D-WP(C)/5673/2024	DAMAYANTI SAHU VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
359	D-WP(C)/5674/2024	RANJAN PRADHAN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
360	D-WP(C)/5675/2024	BRAHMANANDA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
361	D-WP(C)/5676/2024	IQUBAL ALI KHAN VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD., KALAHANDI	SISIR DAS VS	// 0 //
362	D-WP(C)/5677/2024	SUKANTI MAJHI VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //
363	D-WP(C)/5678/2024	M/S. ORISSA STEVEDORES LTD.	KAJAL SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/5679/2024	DEPUTY COMMISSIONER, HEADS OF AUDIT TEAM-9, CT AND GST TERRITORIAL RANGE CHAITANYA MADHUAL	JAGAJIBAN PRADHAN	//
		VS	VS	0
365	D-WP(C)/5680/2024	STATE OF ODISHA NIRANJAN TRIPATHY	ROBIN SAHOO	//
		VS	VS	0
366	D-WP(C)/5681/2024	STATE OF ODISHA PANCHANAN DAS	JAGAJIBAN PRADHAN	//
		VS	VS	0
367	D-WP(C)/5682/2024	STATE OF ODISHA BHAGABAN NAYAK	RAMESH CHANDRA OJHA	//
		VS	VS	0
368	D-WP(C)/5683/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN	DURGA PRASANNA MISHRA	//
		VS	VS	0
369	D-WP(C)/5685/2024	STATE OF ODISHA SURESH PANDIT	JAGAJIBAN PRADHAN	//
		VS	VS	0
370	D-WP(C)/5686/2024	STATE OF ODISHA SUNIL KUMAR BISWAL	GOPAL PRASAD JENA	//
		VS	VS	0
371	D-WP(C)/5687/2024	STATE OF ODISHA BANALATA DHAL	RAMESH CHANDRA OJHA	//
		VS	VS	0
372	D-WP(C)/5689/2024	STATE OF ODISHA MANOJ KUMAR DAS	PRAFULLA CHANDRA DAS	//
		VS	VS	0
373	D-WP(C)/5690/2024	STATE OF ODISHA BHARAT CHANDRA SAHOO @ BHARAT KUMAR SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		SUB-COLLECTOR SADAR, CTC		//
374	D-WP(C)/5691/2024	ANITA MEHER	GOPAL PRASAD JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/5692/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	GOPAL PRASAD JENA VS	// // 0
376	D-WP(C)/5693/2024	STATE OF ODISHA RABINDRA ROUL VS	KSHIROD KUMAR ROUT VS	// // 0
377	D-WP(C)/5694/2024	STATE OF ODISHA GANGADHAR DAS VS	GOPINATH MISHRA VS	// // 0
378	D-WP(C)/5696/2024	STATE OF ODISHA MILAN KUMAR DAS VS	GOPAL PRASAD JENA VS	// // 0
379	D-WP(C)/5697/2024	STATE OF ODISHA MANORANJAN JAYASINGH VS	GOPINATH MISHRA VS	// // 0
380	D-WP(C)/5698/2024	STATE OF ODISHA DIPTI PRAKASH SWAIN VS	GOPAL PRASAD JENA VS	// // 0
381	D-WP(C)/5699/2024	STATE OF ODISHA SURYAKANTA CHAND VS	GOPAL PRASAD JENA VS	// // 0
382	D-WP(C)/5700/2024	STATE OF ODISHA DHARANI MUNDA VS	DURGA PRASANNA MISHRA VS	// // 0
383	D-WP(C)/5701/2024	STATE OF ODISHA M/S/ ORISSA STEVEDORES LTD VS DEPUTY COMMISSIONER OF STATE TAX	KAJAL SAHOO VS	// // 0
384	D-WP(C)/5702/2024	STATE OF ODISHA SHETAM KUMAR DAS VS	GOPAL PRASAD JENA VS	// // 0
385	D-WP(C)/5703/2024	STATE OF ODISHA BASANTA KUMAR NEPAK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// // 0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/5704/2024	RUDRAMANI MAHANTA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
387	D-WP(C)/5705/2024	KASMAN MEHER VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
388	D-WP(C)/5706/2024	TAPAS KUMAR BARIK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
389	D-WP(C)/5707/2024	SIBANANDA BISWAL VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
390	D-WP(C)/5708/2024	RAJBRAT MOHANTY VS THE RECOVERY OFFICER (II), CTC	LALATENDU SAMANTARAY VS	// 0 //
391	D-WP(C)/5709/2024	PRAJNYA PRATIVA SETHI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
392	D-WP(C)/5710/2024	SANDEEP MEHER VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
393	D-WP(C)/5711/2024	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
394	D-WP(C)/5712/2024	BABULA PRADHAN VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //
395	D-WP(C)/5713/2024	CHATURVUJA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	D-WP(C)/5714/2024	PADMA LOCHAN KAIBARTA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
397	D-WP(C)/5715/2024	RAJANIKANTA SAHU	GOPAL PRASAD JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	D-WP(C)/5716/2024	SAROJIT RATH	SHASHI BHUSAN JENA	//
		VS	VS	()
		SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR		//
399	D-WP(C)/5717/2024	NABIN KUMAR PATI	SHASHI BHUSAN JENA	//
		VS	VS	()
		SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., KHURDA		//
400	D-WP(C)/5718/2024	SUKANTA KUMAR MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	()
		SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR		//
401	D-WP(C)/5719/2024	DINESH KUMAR BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	()
		SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., KHURDA		//
402	D-ABLAPL/3786/2024	MAHENDRA MALLA	SAROJ KUMAR DASH	JANKIA P.S. /44 /2024
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/3787/2024	KABIMANYU MAHARANA	HRUDANANDA MOHAPATRA	//0
		VS	VS	()
		UNION OF INDIA		//
404	D-ABLAPL/3788/2024	AMIYA KHORA @ AMIEL	BISWAJIT RANJAN TRIPATHY	KAKIRIGUMMA /4 /2024
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/3789/2024	BUKULU HIKAKA	BISWAJIT RANJAN TRIPATHY	TIKIRI /15 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/3790/2024	DEBARAJ BEHERA	BASANTA KUMAR NAYAK	JATNI P.S. /24 /2024
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/3791/2024	LENIN BEHERA	SURYA NARAYAN MISHRA	BRAHMAGIRI /36 /2007
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/3794/2024	MANORAMA TARAI	SATYABRATA DASH	DHARMASALA /6 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/3796/2024	STATE OF ODISHA TRIBIKRAM GHOSH VS	JAYADEBA BEHERA VS	// CHANDABALI /335 /2022 ()
410	D-ABLAPL/3799/2024	STATE OF ODISHA SAJID ANSARI VS	SOUMYA RANJAN DAS VS	// LATHIKATA /30 /2009 ()
411	D-ABLAPL/3804/2024	STATE OF ODISHA SHAIK ZABAR@SK JABAR VS	PRATAP CHANDRA MISHRA VS	// BEGUNIA P.S. /34 /2024 ()
412	D-ABLAPL/3805/2024	STATE OF ODISHA BISWAJIT PATRA @ GOPI PATRA VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /26 /2024 ()
413	D-ABLAPL/3808/2024	STATE OF ODISHA SHAIK ZAFAR@SK RAJA VS	PRATAP CHANDRA MISHRA VS	// BEGUNIA P.S. /33 /2024 ()
414	D-ABLAPL/3811/2024	STATE OF ODISHA SHEKH SALAM @ BABULI SAHA VS	PRANAB RANJAN CHHATOI VS	// JANKIA P.S. /39 /2024 ()
415	D-ABLAPL/3813/2024	STATE OF ODISHA KUN KUN KUMAR VS	BIRAJA PRASANNA DAS VS	// KOIDA /29 /2024 ()
416	D-ABLAPL/3814/2024	STATE OF ODISHA SIBA PRASAD PARIDA @ SHIBA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /7 /2024 ()
417	D-ABLAPL/3816/2024	STATE OF ODISHA RAJENDRA DHAL VS	ARIJEET MISHRA VS	// PANIKOILI /69 /2024 ()
418	D-ABLAPL/3818/2024	STATE OF ODISHA NILISHA KASHYAP VS	BIPLAB KUMAR TRIPATHY VS	// BARI /72 /2024 ()
419	D-ABLAPL/3819/2024	STATE OF ODISHA RANJIT SASMAL VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// MADHUPATNA /5 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/3822/2024	BIJAY MOHANTY VS UNION OF INDIA	BHABANI SANKAR MISHRA VS	/ /0 0 //
421	D-ABLAPL/3824/2024	MIR RAMJAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /23 /2024 0 //
422	D-ABLAPL/3826/2024	MIR HANAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /23 /2024 0 //
423	D-ABLAPL/3828/2024	JULFIKAR SAHAJI @ JULFIKAR SAJI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /23 /2024 0 //
424	D-ABLAPL/3833/2024	RABINDRA MALLICK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /53 /2024 0 //
425	D-ABLAPL/3835/2024	SUBASINI NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	TUMUDIBANDHA /105 /2023 0 //
426	D-ABLAPL/3838/2024	AMIT BARADA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /263 /2023 0 //
427	D-ABLAPL/3842/2024	MAKHNU BAGARTY @MAKHANU BAGARTI @KAKHNU BAGARTY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /199 /2021 0 //
428	D-ABLAPL/3846/2024	SUBHANKAR BOSE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BARANGA /57 /2024 0 //
429	D-ABLAPL/3847/2024	MIKU DAS@ MUKESH KUMAR DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /85 /2024 0 //
430	D-ABLAPL/3849/2024	MAHAMMAD JAHANGIRI VS STATE OF ODISHA	BISWARANJAN DALAI VS	PUINTALA /13 /2024 0 //
431	D-ABLAPL/3850/2024	MANOJ KHILLO	MANORANJAN PADHY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/3851/2024	STATE OF ODISHA FAKIR SAHANI	DEEPAK KU SAHOO	// RAJNAGAR /31 /2018
		VS	VS	()
433	D-ABLAPL/3854/2024	STATE OF ODISHA RAJANIKANTA MALLIK	DEEPAK KU SAHOO	// PATTAMUNDAI /302 /2022
		VS	VS	()
434	D-ABLAPL/3855/2024	STATE OF ODISHA HARAMOHAN NAYAK	AKSHAYA KUMAR SAHOO	// RANPUR /11 /2015
		VS	VS	()
435	D-ABLAPL/3856/2024	STATE OF ODISHA FAKIR SAHANI	DEEPAK KU SAHOO	// RAJNAGAR /45 /2018
		VS	VS	()
436	D-ABLAPL/3869/2024	STATE OF ODISHA AMIYA KUMAR PRADHAN	DEEPAK KUMAR DAS	// BRAHMAGIRI /30 /2024
		VS	VS	()
437	D-ABLAPL/3874/2024	STATE OF ODISHA KALANDI PRADHAN	BIKRAM KESHARI RAJ	// FATEGARH /38 /2022
		VS	VS	()
438	D-ABLAPL/3875/2024	STATE OF ODISHA PRAFULLA NAYAK	ASUTOSH TRIPATHY	// ANGUL TOWN /85 /2024
		VS	VS	()
439	D-ABLAPL/3876/2024	STATE OF ODISHA BHARAT CHANDRA APAT	RAJIV KUMAR MAHANTA	// RARUAN /183 /2023
		VS	VS	()
440	D-ABLAPL/3879/2024	STATE OF ODISHA PANDABA CHARAN SWAIN	SANTOSH KUMAR LENKA	// OLATPUR /17 /2024
		VS	VS	()
441	D-ABLAPL/3880/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	AMLAN SHAKTI PAUL	// AIRPORT /7 /2024
		VS	VS	()
442	D-ABLAPL/3883/2024	STATE OF ODISHA SWADESH KUMAR ANDIA	UMAKANTA BARIK	// BALIAPAL /122 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/3885/2024	STATE OF ODISHA NILANDRI @ LARU TAMALIA VS	ARUN KUMAR MISHRA VS	// SAINTALA /276 /2023 ()
444	D-ABLAPL/3886/2024	STATE OF ODISHA PRADOSH PATASANI VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /44 /2024 ()
445	D-ABLAPL/3887/2024	STATE OF ODISHA JAYANTI PRUSTY VS	SAROJ KUMAR DASH VS	// / /0 ()
446	D-ABLAPL/3888/2024	STATE OF ODISHA NARAYAN PRUSTY VS	SAROJ KUMAR DASH VS	// / /0 ()
447	D-ABLAPL/3889/2024	STATE OF ODISHA AMIR CHANDRA DAS @ AMIYA DAS VS	CHHABI BEHERA VS	// CHOUDWAR /657 /2023 ()
448	D-ABLAPL/3891/2024	STATE OF ODISHA BIBHU PRASAD @ BIBHU KALYAN SINGH VS	SUSANTA KUMAR BARAL VS	// MAHANGA /44 /2024 ()
449	D-ABLAPL/3892/2024	STATE OF ODISHA GULSAN PRADHAN @ GULSAN KUMAR PRADHAN VS	CHITA RANJAN SWAIN VS	// MANGALPUR /144 /2023 ()
450	D-ABLAPL/3897/2024	STATE OF ODISHA GYANARANJAN DASH @ BAPI VS	BHABANI SHANKAR RAYAGURU VS	// DHENKANAL SADAR /324 /2013 ()
451	D-ABLAPL/3903/2024	STATE OF ODISHA PRAFULLA NAYAK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /86 /2024 ()
452	D-ABLAPL/3905/2024	STATE OF ODISHA NIMAIN CHARAN DASH VS	DOLAGOBINDA MOHAPATRA VS	// JAGATSINGPUR /25 /2024 ()
453	D-ABLAPL/3906/2024	STATE OF ODISHA RUSIA PATRA VS STATE OF ODISHA	GOPAL KRISHNA DASH VS	// JAGANNATHA PRASAD /636 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/3907/2024	DAUD GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /53 /2022 () //
455	D-ABLAPL/3908/2024	AMISH SAHU VS STATE OF ODISHA	AMIT BISWAL VS	TARBHA /18 /2024 () //
456	D-ABLAPL/3910/2024	SIPUN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
457	D-ABLAPL/3916/2024	JITU ROUT @ JITENDRA KUMAR ROUT VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	TIGIRIA /197 /2023 () //
458	D-ABLAPL/3918/2024	PARSURAM DHIR@PARSURAM DHIRA VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	KAMAKHYANAGAR /36 /2024 () //
459	D-ABLAPL/3919/2024	MANTU PATRA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	JATNI P.S. /273 /2021 () //
460	D-ABLAPL/3926/2024	SOUMYA RANJAN RATH VS STATE OF ODISHA	CHIRANJIB ROUT VS	MADHUPATNA /364 /2023 () //
461	D-ABLAPL/3927/2024	RAJESH KUMAR NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /60 /2024 () //
462	D-ABLAPL/3928/2024	NARENDRA SAHOO @ NARENDRA KUMAR SAHOO VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /60 /2024 () //
463	D-ABLAPL/3929/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	GANGADHAR SAMAL VS	ANGUL TOWN /85 /2024 () //
464	D-ABLAPL/3931/2024	BIJAY KUMAR GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /346 /2023 () //
465	D-ABLAPL/3933/2024	MAHAMMAD JAHANGIRI	BISWARANJAN DALAI	BOLANGIR SADAR /26 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	D-ABLAPL/3938/2024	SHRI RAM SINGH	BHABANI PRASAD PRADHAN	NCB BHUBANESWAR /5 /2023
		VS	VS	()
		UNION OF INDIA (NCB)		//
467	D-ABLAPL/3940/2024	AJIT KUMAR MOHANTA	PULAKESH MOHANTY	JASHIPUR /29 /2024
		VS	VS	()
		STATE OF ODISHA		//
468	D-ABLAPL/3943/2024	SANJAY KUMAR MOHANTA	PULAKESH MOHANTY	JASHIPUR /29 /2024
		VS	VS	()
		STATE OF ODISHA		//
469	D-ABLAPL/3945/2024	JANMAJAYA NAYAK @ KANHU NAYAK	SURYAKANTA DWIBEDI	KHAJURIPADA /12 /2024
		VS	VS	()
		STATE OF ODISHA		//
470	D-ABLAPL/3946/2024	BAIDHAR ROUT	SOUMYA RANJAN MOHANTY	SAHADEV KHUNTA /20 /2024
		VS	VS	()
		STATE OF ODISHA		//
471	D-ABLAPL/3955/2024	SIMAN MANDAL	AMIT BISWAL	GARBANDHA /54 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	D-ABLAPL/3964/2024	S.KISHAN	JYOTIRMAYA SAHOO	BADABAZAR /35 /2024
		VS	VS	()
		STATE OF ODISHA		//
473	D-ABLAPL/3966/2024	JUGALA KISHOR PATNAIK	JYOTIRMAYA SAHOO	KHALLIKOTE /49 /2024
		VS	VS	()
		STATE OF ODISHA		//
474	D-ABLAPL/3968/2024	SATYABRATA DINDA @ NANA	PRAVASH CH JENA	RAIBANIA /16 /2024
		VS	VS	()
		STATE OF ODISHA		//
475	D-ABLAPL/3969/2024	BINAY MALIK @ BINAYAK MALLIK @ BINA	SUSANT KUMAR JENA	TANGI /12 /2024
		VS	VS	()
		STATE OF ODISHA		//
476	D-ABLAPL/3973/2024	RANJAN KUMAR SAHU	GANGADHAR SAMAL	ANGUL TOWN /86 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/3974/2024	STATE OF ODISHA PRASANNA KUMAR DEBATA VS	SATYABRATA DASH VS	// DHARMASALA /88 /2024 ()
478	D-ABLAPL/3977/2024	STATE OF ODISHA PRAKASH CHANDRA ROUTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /228 /2023 ()
479	D-ABLAPL/3978/2024	STATE OF ODISHA KANHU SAHOO @ KANHU CHARAN SAHU VS	SANJIB KUMAR BHANJADEO VS	// BANAPUR P.S. /22 /2024 ()
480	D-ABLAPL/3979/2024	STATE OF ODISHA PRAKASH CHANDRA ROUTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /227 /2023 ()
481	D-ABLAPL/3980/2024	STATE OF ODISHA PRAKASH CHANDRA ROUTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /226 /2023 ()
482	D-ABLAPL/3981/2024	STATE OF ODISHA TULU SUNDARA VS	ACHYUTANANDA PATTANAİK VS	// BOLAGARH P.S. /31 /2024 ()
483	D-ABLAPL/3984/2024	STATE OF ODISHA ALOK TARAI VS	SAROJ BARIK VS	// SAHADEV KHUNTA /290 /2023 ()
484	D-ABLAPL/3987/2024	STATE OF ODISHA SUDHANSU SEKHAR NAYAK VS	SUBHENDU KAR VS	// GHASIPURA /375 /2023 ()
485	D-ABLAPL/3989/2024	STATE OF ODISHA SUDHANSU SEKHAR NAYAK VS	SUBHENDU KAR VS	// ANANDAPUR /253 /2023 ()
486	D-ABLAPL/3997/2024	STATE OF ODISHA BALARAM BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /269 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :06/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/5239/1997 OJC/5239/1997	HALADHAR NAYAK MP	M/S.N.P.PARIJA	3/2024
2	D-WPC(OA)/362/2019 WPC(OA)/362/2019	KRUSHNA CHANDRA MAJHI MP		3/2024
3	D-OJC/5239/1997 OJC/5239/1997	HALADHAR NAYAK MP	M/S.N.P.PARIJA	4/2024
4	D-WPC(OA)/1203/2017 WPC(OA)/1203/2017	GANGADHAR TRIPATHY MP		4/2024
5	D-CRLLP/3806/2024 CRLLP/ /	MANJU NAYAK MP	J.RATH	5/2024
6	D-OJC/5239/1997 OJC/5239/1997	HALADHAR NAYAK MP	M/S.N.P.PARIJA	5/2024
7	D-CRP/5603/2024 CRP/ /	M/S. GUPTA POWER INFRASTRUCTURE LTD MP	ADMIT PRASAD BOSE	5/2024
8	D-OJC/5239/1997 OJC/5239/1997	HALADHAR NAYAK MP	M/S.N.P.PARIJA	6/2024
9	D-OJC/5239/1997 OJC/5239/1997	HALADHAR NAYAK MP	M/S.N.P.PARIJA	7/2024
10	D-OJC/5239/1997 OJC/5239/1997	HALADHAR NAYAK MP	M/S.N.P.PARIJA	8/2024
11	D-STREV/5590/2024 STREV/ /	M/S ADANI ENTERPRISES LTD. MP	PRANAYA KISHORE HARICHANDAN	10/2024
12	D-STREV/5590/2024 STREV/ /	M/S ADANI ENTERPRISES LTD. MP	PRANAYA KISHORE HARICHANDAN	11/2024
13	D-CRLMA/3941/2024 CRLMA/ /	SWARNA PRABHA RATH MP	ADV.	14/2024
14	D-CMAPL/5626/2024 CMAPL/ /	RAMA CHANDRA PANDA MP	ADV.	34/2024
15	D-CRLMP/3812/2024 CRLMP/ /	SARITA PARICHHA MP	KIRAN ROUT	39/2024
16	D-CRLMP/3812/2024 CRLMP/ /	SARITA PARICHHA MP	KIRAN ROUT	40/2024
17	D-RVWPET/5536/2024 RVWPET/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	41/2024
18	D-RVWPET/5536/2024 RVWPET/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	42/2024
19	D-RVWPET/5561/2024 RVWPET/ /	SOURYAJIT MOHAPATRA MP	BANSHIDHAR SATAPATHY	43/2024
20	D-RVWPET/5684/2024 RVWPET/ /	INDULATA BIHARI MP	BANSHIDHAR SATAPATHY	44/2024
21	D-RVWPET/5688/2024 RVWPET/ /	RANJAN KUMAR SAHOO MP	BANSHIDHAR SATAPATHY	45/2024
22	D-RPFAM/5459/2024 RPFAM/ /	KARUNAKAR MOHAPATRA MP	S.K.NAYAK	52/2024
23	D-CONTC/510/2014 CONTC/510/2014	KRUSHNA CH.JENA MP	MR DEEPAK KU MOHAPATRA	52/2024
24	D-RPFAM/5508/2024 RPFAM/ /	MD. ZAKIR HUSSAIN MP	SHAIK ABDUL NAYEEM	53/2024
25	D-CONTC/509/2014 CONTC/509/2014	MANJULATA JENA MP	MR DEEPAK KU MOHAPATRA	53/2024
26	D-CONTC/524/2014	BHAGABAN MALLIK	MR DEEPAK KU MOHAPATRA	

	CONTC/524/2014	MP		54/2024
27	D-RPFAM/5538/2024 RPFAM/ /	GAURANGA KUMAR PADHY MP	SAMARENDRA MOHANTY	54/2024
28	D-RPFAM/5593/2024 RPFAM/ /	GYARISH SETHY MP	DOLAGOBINDA MOHAPATRA	55/2024
29	D-CONTC/529/2014 CONTC/529/2014	JAJGABANDHU MOHANTY MP	MR DEEPAK KU MOHAPATRA	55/2024
30	D-RPFAM/370/2023 RPFAM/370/2023	LAXMIPRIYA BARIKI MP	DEEPAK KUMAR PANI	56/2024
31	D-CONTC/511/2014 CONTC/511/2014	NAKULA CH.SAMAL MP	MR DEEPAK KU MOHAPATRA	56/2024
32	D-RPFAM/5619/2024 RPFAM/ /	DAMBARU@DAMBARUDHARA MAJHI MP	SURYAKANTA DWIBEDI	57/2024
33	D-CONTC/526/2014 CONTC/526/2014	GOUTAM ROUT MP	MR DEEPAK KU MOHAPATRA	57/2024
34	D-CONTC/518/2014 CONTC/518/2014	PRABHAS PANDA MP	MR DEEPAK KU MOHAPATRA	58/2024
35	D-MATA/260/2023 MATA/260/2023	REETA SATAPATHY MP	SWETALINA PANDA	58/2024
36	D-RPFAM/5619/2024 RPFAM/ /	DAMBARU@DAMBARUDHARA MAJHI MP	SURYAKANTA DWIBEDI	58/2024
37	D-RPFAM/5658/2024 RPFAM/ /	STHITIPRANGYA SATPATHY MP	KISHORE KUMAR MISHRA	59/2024
38	D-CONTC/523/2014 CONTC/523/2014	KAILASH JENA MP	MR DEEPAK KU MOHAPATRA	59/2024
39	D-MATA/5623/2024 MATA/ /	SUCHI SMITA UPADHAYA MP	SURYAKANTA DWIBEDI	59/2024
40	D-CONTC/527/2014 CONTC/527/2014	NILAMBAR@NABIN CH.RO MP	MR DEEPAK KU MOHAPATRA	60/2024
41	D-CONTC/519/2014 CONTC/519/2014	NAPAN KU.PATI MP	MR DEEPAK KU MOHAPATRA	61/2024
42	D-CONTC/2938/2024 CONTC/ /	SUBASH CHANDRA BARIK MP	ADV.	62/2024
43	D-FAO/208/2023 FAO/208/2023	KUNI BAG MP		88/2024
44	D-FAO/5537/2024 FAO/ /	D.M., UNITED INDIA INSURANCE CO. LTDRAMESH CH. SAHOO MP		89/2024
45	D-FAO/5646/2024 FAO/ /	MANAGER (LEGAL), M/S. SREERAM GENERAL INSURANCE COMPANY LTD., BBSR MP		90/2024
46	D-SA/21/1986 SA/21/1986	DWARAKA MP	M/S. L.PANGARI	102/2024
47	D-SA/190/1992 SA/190/1992	KRUSHNA MP	M/S.P.KAR,B.NAYAK	103/2024
48	D-CRLREV/3867/2024 CRLREV/ /	KABIRAJ DHARUA MP	JASHOBANTA DASH	112/2024
49	D-CRLREV/3868/2024 CRLREV/ /	PRITAM TIWARI @ PANDIT MP	BHARATI DASH	113/2024
50	D-CRLREV/3882/2024 CRLREV/ /	BIKASH AGRAWAL MP	AYUSH KHANDELWAL	114/2024
51	D-CRLREV/610/2023 CRLREV/610/2023	SRIRAM THAPA MP	DIPTIREKHA NANDA	115/2024
52	D-CRLREV/513/2023 CRLREV/513/2023	BIDYADHAR SAHU MP	BHARAT JALLI	116/2024
53	D-CMP/529/2023 CMP/529/2023	WESCO, SAMBALPUR MP	M/S.RABINDRA NATH DEBATA,B.SAHU,P.DEBATA	124/2024
54	D-CMP/530/2023 CMP/530/2023	WESCO, SAMBALPUR MP	M/S.RABINDRA NATH DEBTA,B.SAHU,P.DEBTA	125/2024
55	D-CMP/5513/2024 CMP/ /	NRUSINGHA BEHERA MP	BANSHIDHAR BAUG	126/2024
56	D-CMP/5585/2024 CMP/ /	SANTOSH KUMAR MALLICK MP	SUDEEP KUMAR SARANGI	127/2024
57	D-RSA/242/2003 RSA/242/2003	KESHI DEI MP	M/S. P.K.SAHOO,BIJAYA KUMAR ROUTRAY,ANANYA ROUTRAY,S.K.	141/2024

58	D-RSA/378/2018 RSA/378/2018	DURGA CHARAN MOHANTY MP	M/S.GAUTAM MISRA, A.DASH, J.R.DEO, A.KHANDAL	142/2024
59	D-RSA/5600/2024 RSA/ /	PRASANTA KUMAR MOHAPATRA MP	GYANALOKA MOHANTY	143/2024
60	D-BLAPL/671/2024 BLAPL/124/2024	BALARAM DIGAL MP		149/2024
61	D-BLAPL/415/2024 BLAPL/103/2024	BHAGIRATHI PALEI MP	BISHNU PRASAD PRADHAN	150/2024
62	D-BLAPL/14705/2023 BLAPL/14705/2023	KAIFI KHAN MP		151/2024
63	D-BLAPL/14164/2023 BLAPL/14164/2023	BUDHIA @ KAMALAKANTA DAS MP		152/2024
64	D-BLAPL/7883/2023 BLAPL/7883/2023	CHITRASEN SETHI @ CHITRA MP	LAMBODAR ACHARI	153/2024
65	D-BLAPL/3901/2024 BLAPL/ /	MAHESWAR KANHAR MP	MANORANJAN PADHI	154/2024
66	D-BLAPL/12960/2023 BLAPL/12960/2023	DEEPAK YADAV MP		155/2024
67	D-BLAPL/3953/2024 BLAPL/ /	RAMANI RANJAN MOHALIK MP	CHITTA RANJAN PATTNAIK	156/2024
68	D-ABLAPL/1693/2023 ABLAPL/1693/2023	DEBASISH BHUYAN MP		254/2024
69	D-ABLAPL/4907/2023 ABLAPL/4907/2023	BIMAL KERKETTA MP		255/2024
70	D-ABLAPL/4846/2023 ABLAPL/4846/2023	DEBASISH ROUT MP	ARUPANANDA GOSWAMY	256/2024
71	D-ABLAPL/2232/2023 ABLAPL/2232/2023	MITHUN DAS MP		257/2024
72	D-ABLAPL/286/2024 ABLAPL/242/2024	JOSHNARANI @ JYOTSHNARANI PARIDA MP		258/2024
73	D-ABLAPL/3790/2023 ABLAPL/3790/2023	SATYANARAYAN MEHER MP		259/2024
74	D-ABLAPL/6006/2020 ABLAPL/6006/2020	PANDA BABU @ SK.KALIMUDDIN MP		260/2024
75	D-ABLAPL/7732/2023 ABLAPL/7732/2023	ANAND BALIARSINGH @ ANANDA BALIARSINGH MP		261/2024
76	D-ABLAPL/7733/2023 ABLAPL/7733/2023	RASHMIRANJAN BALIARSINGH @ RASHMI BALIARSINGH MP	RASMI RANJAN BALIARSINGH	262/2024
77	D-ABLAPL/7734/2023 ABLAPL/7734/2023	MANOJ BALIARSINGH @ MANOJ BALIARSINGH MP		263/2024
78	D-ABLAPL/7411/2023 ABLAPL/7411/2023	BINOD BALIARSINGH MP		264/2024
79	D-ABLAPL/13705/2023 ABLAPL/13705/2023	SAMSER ALLAM MP		265/2024
80	D-ABLAPL/8840/2023 ABLAPL/8840/2023	SHASHIDHARA SAHU MP		266/2024
81	D-ABLAPL/14020/2023 ABLAPL/14020/2023	SAI SMITA PANDA MP		267/2024
82	D-CRLMC/3821/2024 CRLMC/ /	SANGEETA BEHERA MP	PABITRA KUMAR NAYAK	268/2024
83	D-ABLAPL/10420/2023 ABLAPL/10420/2023	KSHIRASINDHU TANDI @ KHIRASINDHU TANDI MP		268/2024
84	D-ABLAPL/414/2024 ABLAPL/63/2024	RANJAN MALLIK MP		269/2024
85	D-CRLMC/3673/2024 CRLMC/ /	PRASAN SAHOO @ PRASANNA SAHOO MP	SUDEEP KUMAR SARANGI	269/2024
86	D-ABLAPL/4460/2023 ABLAPL/4460/2023	SRIMANTA KUMAR NANDA MP		270/2024
87	D-CRLMC/3539/2023 CRLMC/3539/2023	SK. RIZWAN MP		270/2024
88	D-CRLMC/3914/2024 CRLMC/ /	ASHAMANI SETHI MP	HALADHAR SETHY	271/2024
89	D-CRLMC/1401/2018	BISHNU MOHAN PADHI		

	CRLMC/1401/2018	MP		272/2024
90	D-CRLMC/3925/2024 CRLMC/ /	RAJ @ MADHUSUDAN RAJ MP	DEBA KUMAR RATH	273/2024
91	D-CRLMC/3944/2024 CRLMC/ /	SHIKHA RANIWALA MP	Anupam Dash	274/2024
92	D-CRLMC/3954/2024 CRLMC/ /	JAKSHYA DINDUNGA @ JOKA DINDURKA MP	ASOUMENDRA PATTANAIAK	275/2024
93	D-CRLMC/3958/2024 CRLMC/ /	JAGANNATH SAHOO MP	ANURAG PATI	276/2024
94	D-CRLMC/4199/2023 CRLMC/4199/2023	AJAYA KUMAR NAIK@AJAYA NAIK MP	BIPLAB KUMAR DASH	277/2024
95	D-CRLMC/3995/2024 CRLMC/ /	CHATURBHUJA SAHU MP	ARABINDA DASH	278/2024
96	D-MACA/5168/2024 MACA/ /	D.M. M/S. NATIONAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	282/2024
97	D-MACA/5166/2024 MACA/ /	SR. D.M., NATIONAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	283/2024
98	D-MACA/1272/2023 MACA/1272/2023	BRANCH MANAGER, TATA AIG GENERAL MP	INSURANCE COMPANY LTD.	284/2024
99	D-CRLA/642/2019 CRLA/642/2019	DILLIP KUMAR ADHIKARI MP	M/S.S.S.RAY (M/S.SUCHIT KU. NAYAK D.SAHOO K.MOHANTY.)	300/2024
100	D-CRLA/2177/2024 CRLA/73/2024	MOHAN KUMAR BHUYAN MP	GOKULANANDA MOHAPATRA	301/2024
101	D-CRLA/518/2013 CRLA/518/2013	SIMADRI S.SENAPATI MP	DILLIP KUMAR DASH	302/2024
102	D-CRLA/151/2019 CRLA/151/2019	PURNA CHANDRA MURMU MP	CHITTA RANJAN SAHU	303/2024
103	D-CRLA/2940/2024 CRLA/ /	MAJIT MEHER MP	JNYANANANDA PANDA	304/2024
104	D-CRLA/3949/2024 CRLA/ /	MUNA SWAIN MP	DEBASIS SARANGI	305/2024
105	D-CRLA/3949/2024 CRLA/ /	MUNA SWAIN MP	DEBASIS SARANGI	306/2024
106	D-CRLA/3949/2024 CRLA/ /	MUNA SWAIN MP	DEBASIS SARANGI	307/2024
107	D-WA/5463/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	431/2024
108	D-WA/5463/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	432/2024
109	D-WA/5463/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	433/2024
110	D-WA/5612/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	434/2024
111	D-WA/5612/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	435/2024
112	D-WA/5612/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	436/2024
113	D-WA/5624/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	437/2024
114	D-WA/5624/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	438/2024
115	D-WA/5624/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	439/2024
116	D-WA/5639/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	440/2024
117	D-WA/5639/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	441/2024
118	D-WA/5639/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	442/2024
119	D-WA/5653/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.S.C.	443/2024
120	D-WA/5653/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.S.C.	444/2024

121	D-WA/5653/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.S.C.	445/2024
122	D-WA/5695/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	446/2024
123	D-WA/5695/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	447/2024
124	D-WA/5695/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	448/2024
125	D-WP(C)/30993/2023 WP(C)/30993/2023	DEBAJANI ROUSTRAY MP		1964/2024
126	D-WP(C)/172/2024 WP(C)/59/2024	RAMAKRUSHNA DIKHIT MP		1965/2024
127	D-WP(C)/5455/2024 WP(C)/2807/2024	RAJKISHORE SWAIN MP	BIDYADHAR MANSING	1966/2024
128	D-WP(C)/5464/2024 WP(C)/ /	HEMALATA PANDA MP	MANAS RANJAN KHATUA	1967/2024
129	D-WP(C)/5466/2024 WP(C)/ /	PABITRA CHALAN MP	SUJAY SHANKER SINGHDEO	1968/2024
130	D-WP(C)/8/2021 WP(C)/8/2021	UNION OF INDIA MP	AUROVINDA MOHANTY	1969/2024
131	D-WP(C)/5468/2024 WP(C)/ /	NIRANJAN BEHERA MP	MANAS RANJAN PANDA	1970/2024
132	D-WP(C)/27133/2022 WP(C)/27133/2022	MADAN MOHAN BEHERA MP	AMIT PRASAD BOSE	1971/2024
133	D-WP(C)/5471/2024 WP(C)/ /	BIJAYA KUMAR MAHAPATRA MP	PRASANTA KUMAR DAS	1972/2024
134	D-WP(C)/5470/2024 WP(C)/ /	RAHAS CHALAN MP	SUJAY SHANKER SINGHDEO	1973/2024
135	D-WP(C)/43135/2023 WP(C)/43135/2023	BIBHUTI BHUSAN ACHARYA MP		1974/2024
136	D-WP(C)/27278/2023 WP(C)/27278/2023	DHANESWAR PANDA MP	JYOTI RANJAN DEO	1975/2024
137	D-WP(C)/27278/2023 WP(C)/27278/2023	DHANESWAR PANDA MP	JYOTI RANJAN DEO	1976/2024
138	D-WP(C)/5477/2024 WP(C)/ /	RAJESH @ PURUSOTTAM PUROHIT MP	PRAJIT KUMAR PRADHAN	1977/2024
139	D-WP(C)/36751/2023 WP(C)/36751/2023	LAXMIPRIYA SAHU MP	SUBHADUTTA ROUSTRAY	1978/2024
140	D-WP(C)/27929/2019 WP(C)/27929/2019	MADHUSMITA HEMBRAM MP	PRAJIT KUMAR PRADHAN, P.K. PRADHAN	1979/2024
141	D-WP(C)/5481/2024 WP(C)/ /	SUBHAKANTA PARIDA MP	BISWAJIT NAYAK	1980/2024
142	D-WP(C)/5486/2024 WP(C)/2840/2024	SEEMAREKHA NAYAK MP	SAILABALA JENA	1981/2024
143	D-WP(C)/21523/2014 WP(C)/21523/2014	RASHMINI SAHOO MP	M/S.PRADEEP KU.DAS	1982/2024
144	D-WP(C)/5478/2024 WP(C)/ /	LINGA CHALAN MP	SUJAY SHANKER SINGHDEO	1983/2024
145	D-WP(C)/5493/2024 WP(C)/ /	PRASANTA KUMAR TRIPATHY MP	DEBI PRASAD DHALSAMANTA	1984/2024
146	D-WP(C)/28689/2019 WP(C)/28689/2019	RABINDRA NATH BISOYI MP	M/S.BAIBASWATA PANIGRAHI	1985/2024
147	D-WP(C)/5507/2024 WP(C)/2849/2024	JAYADEV BHOI MP	SUKANTA KUMAR DALAI	1986/2024
148	D-WP(C)/5509/2024 WP(C)/2808/2024	BHASKAR PRADHAN MP	PRADEEP KUMAR MOHANTY	1987/2024
149	D-WP(C)/13236/2012 WP(C)/13236/2012	KALYANI MAHAPATRA MP		1988/2024
150	D-WP(C)/5510/2024 WP(C)/2811/2024	BANITA SAHU MP	PRADEEP KUMAR MOHANTY	1989/2024
151	D-WP(C)/13236/2012 WP(C)/13236/2012	KALYANI MAHAPATRA MP		1990/2024
152	D-WP(C)/3518/2024	RAMANUJA PRASAD NAYAK	SASWATI MOHAPATRA	

	WP(C)/1611/2024	MP		1991/2024
153	D-WP(C)/13507/2023	BIDYUTA BHUSAN KAR		
	WP(C)/13507/2023	MP		1992/2024
154	D-WP(C)/5518/2024	M/S. JSW PARADEEP TERMINAL PVT. LTD.	UBASHISH SINGH	
	WP(C)/ /	MP		1993/2024
155	D-WP(C)/8410/2015	KISHORE CHANDRA BEHERA	M/S.H.N.MOHAPATRA,M/S SOUMYA MISHRA, G.N.PARIDA,B.JENA,A.	
	WP(C)/8410/2015	MP		1994/2024
156	D-WP(C)/5520/2024	RAJENDRA KUMAR SAHOO	SUSANTA KUMAR DASH	
	WP(C)/ /	MP		1995/2024
157	D-WP(C)/5529/2024	M/S. INDRAVATI MOTORS, BARAGARH	MIHIR SAHOO	
	WP(C)/ /	MP		1996/2024
158	D-WP(C)/5530/2024	THABIRA CHALAN	SUJAY SHANKER SINGHDEO	
	WP(C)/ /	MP		1997/2024
159	D-WP(C)/5539/2024	M/S. IFGL REFRACTORIES LTD. ROURKELA	SHIBASHISH MISRA	
	WP(C)/ /	MP		1998/2024
160	D-WP(C)/5540/2024	JAGANNATH BASTIA		
	WP(C)/ /	MP		1999/2024
161	D-WP(C)/5549/2024	NARAYAN PRASAD DASH	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2000/2024
162	D-WP(C)/5552/2024	SURESH KUMAR SAHOO	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		2001/2024
163	D-WP(C)/5554/2024	PRUTHWIRAJ SAHOO	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2002/2024
164	D-WP(C)/5560/2024	PRATAP KUMAR SAHU	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2003/2024
165	D-WP(C)/5565/2024	DEVADUTTA KATA	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		2004/2024
166	D-WP(C)/5567/2024	ANAND CHANDRA NAYAK	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2005/2024
167	D-WP(C)/5570/2024	BISWAJIT MOHANTY	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2006/2024
168	D-WP(C)/5572/2024	RUSHIKESH MAJHI	SUKANTA KUMAR DALAI	
	WP(C)/2852/2024	MP		2007/2024
169	D-WP(C)/5574/2024	DASARATHI BHOL	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2008/2024
170	D-WP(C)/5577/2024	SURENDRA BAHADUR SINGH	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2009/2024
171	D-WP(C)/5586/2024	KALAYANI NAIK	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		2010/2024
172	D-WP(C)/5587/2024	KAMA SAHOO	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2011/2024
173	D-WP(C)/3315/2024	BHASKAR RANA	PRASANNA KUMAR PARHI	
	WP(C)/2091/2024	MP		2012/2024
174	D-WP(C)/5588/2024	SURESH CHANDRA SAHU	DEVASHIS PANDA	
	WP(C)/2844/2024	MP		2013/2024
175	D-WP(C)/1637/2024	TATHAGATA SATAPATHY	NIRMAL CHANDRA MOHANTY	
	WP(C)/875/2024	MP		2014/2024
176	D-WP(C)/5592/2024	PRAMOD KUMAR BARIK	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		2015/2024
177	D-WP(C)/5591/2024	SIBA PRASAD SAHOO	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		2016/2024
178	D-WP(C)/32714/2022	BARUN KUMAR SETH	S.P.NATH	
	WP(C)/32714/2022	MP		2017/2024
179	D-WP(C)/5598/2024	SARBESWAR BEHERA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		2018/2024
180	D-WP(C)/5598/2024	SARBESWAR BEHERA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		2019/2024
181	D-WP(C)/5602/2024	BIRANCHI PRAKASH BEHERA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		2020/2024
182	D-WP(C)/5518/2024	M/S. JSW PARADEEP TERMINAL PVT. LTD.	UBASHISH SINGH	
	WP(C)/ /	MP		2021/2024
183	D-WP(C)/5602/2024	BIRANCHI PRAKASH BEHERA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		2022/2024

184	D-WP(C)/24374/2023 WP(C)/24374/2023	GENERAL MANAGER, MAHANADI COALFIELD, BBSR MP	ABHIRAM MISHRA	2023/2024
185	D-WP(C)/41923/2023 WP(C)/41923/2023	AKSHAYA KUMAR MOHANTY MP	SUSANTA KUMAR DASH	2024/2024
186	D-WP(C)/40278/2023 WP(C)/40278/2023	THE MD, ODISHA SMALL INDUSTRIES CORPORATION, MP	RATINDRA KUMAR MOHAPATRA	2025/2024
187	D-WP(C)/40281/2023 WP(C)/40281/2023	THE MD, ODISHA SMALL INDUSTRIES CORPORATION, MP	RATINDRA KUMAR MOHAPATRA	2026/2024
188	D-WP(C)/37415/2020 WP(C)/37415/2020	JAGADANANDA MP	PAMI RATH, DEBASH PANDA	2027/2024
189	D-WP(C)/5621/2024 WP(C)/ /	M/S. SWARAJ AUTOMOBILES, KALAHANDI MP	RAJAY KUMAR NAYAK	2028/2024
190	D-WP(C)/5622/2024 WP(C)/ /	JADUMANI CHHATRIA MP	DEBABRATA DASH	2029/2024
191	D-WP(C)/1365/2016 WP(C)/1365/2016	PRIVATE HOSPITAL ASSOCIATION, ODISHA MP	MR MILAN KANUNGO SR ADVM/S.DILLIP KU.PRADHAN	2030/2024
192	D-WP(C)/14492/2021 WP(C)/14492/2021	GLP DEVELOPERS LTD MP	MANOJ VERMA	2031/2024
193	D-WP(C)/5831/2020 WP(C)/5831/2020	SANGRAM KESHARI MALLICK MP		2032/2024
194	D-WP(C)/31899/2021 WP(C)/31899/2021	PRADEEP KUMAR ROUT MP	PRAVASH CH.JENA	2033/2024
195	D-WP(C)/5629/2024 WP(C)/ /	SRI SAI KUTIRA FOUNDATION TRUST, CUTTACK MP	UJESKI CHANDRA PATNAIK	2034/2024
196	D-WP(C)/5631/2024 WP(C)/ /	GIRIDHARI PATTNAYAK MP	BIKRAM KESHARI MOHANTY	2035/2024
197	D-WP(C)/986/2024 WP(C)/447/2024	LAXMI NARAYAN PANDA MP	LALATENDU SAMANTARAY	2036/2024
198	D-WP(C)/22244/2015 WP(C)/22244/2015	NATABAR MAJHI MP	M/S.NIRANJAN PANDA	2037/2024
199	D-WP(C)/5635/2024 WP(C)/ /	SOMANATH NAYAK MP	BIJAYA KUMAR BEHERA	2038/2024
200	D-WP(C)/4313/2024 WP(C)/2697/2024	GOPINATH SETHY MP	DURGA PRASANA DAS	2040/2024
201	D-WP(C)/5647/2024 WP(C)/ /	MANAGING DIRECTOR, THE ORISSA MINERAL DEVELOPMENT MP	RAJAN SETHI SHARMA COMPANY LTD. BBSR	2041/2024
202	D-WP(C)/5651/2024 WP(C)/ /	DEEPAK KUMAR DAS MP	CHITTA RANJAN PATTNAIK	2042/2024
203	D-WP(C)/9098/2016 WP(C)/9098/2016	ABHISEK DAS MP	M/S.ALOK KUMAR MOHAPATRA	2043/2024
204	D-WP(C)/5655/2024 WP(C)/ /	CHINMAYEE @ BEDMATA MATARI MP	ABHILASH MISHRA	2044/2024
205	D-WP(C)/5666/2024 WP(C)/ /	MANJU SERVICES, CUTTACK MP	SUKANTA KUMAR DALAI	2045/2024
206	D-WP(C)/5669/2024 WP(C)/ /	DHRUBA @ DRUBA MANDAL MP	BIPLABA P.B. BAHALI	2046/2024
207	D-WP(C)/5672/2024 WP(C)/ /	KAPILESWAR PRADHAN MP	DEEPALI MOHAPATRA	2047/2024
208	D-WP(C)/5674/2024 WP(C)/ /	RANJAN PRADHAN MP	ANURAG PATI	2048/2024
209	D-WP(C)/5679/2024 WP(C)/ /	CHAITANYA MADHUAL MP	JAGAJIBAN PRADHAN	2049/2024
210	D-WP(C)/5681/2024 WP(C)/ /	PANCHANAN DAS MP	JAGAJIBAN PRADHAN	2050/2024
211	D-WP(C)/5678/2024 WP(C)/ /	M/S. ORISSA STEVEDORES LTD. MP	KAJAL SAHOO	2051/2024
212	D-WP(C)/33684/2022 WP(C)/33684/2022	ALL ODISHA STAMP VENDORS MAHASANGHA, KHURDA MP		2052/2024
213	D-WP(C)/5685/2024 WP(C)/ /	SURESH PANDIT MP	JAGAJIBAN PRADHAN	2053/2024
214	D-WP(C)/5701/2024 WP(C)/ /	M/S/ ORISSA STEVEDORES LTD MP	KAJAL SAHOO	2054/2024